

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) No, Sir. No request has been made by the Government to US authorities to monitor air quality in Delhi. There are 11 continuous ambient air quality monitoring stations operated by Central Pollution Control Board (CPCB-5) and Delhi Pollution Control Committee (DPCC-6) apart from 10 manual stations (CPCB-7 and NEERI-3). No need is felt for monitoring of air quality by outside agency (ies).

The Air Quality Index (AQI) developed and launched in India is based on 8 parameters whereas US air quality index is based on 6 parameters. The US Embassy in Delhi is reporting AQI based on only one parameter ( $PM_{2.5}$ ).

The National Air Monitoring Programme network was initiated in 1984 in two cities, which has been expanded to cover 249 cities, towns and industrial areas, as on 30.06.2015, and is an ongoing process.

#### **Release of CAMPA funds**

1137. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state :

(a) whether Government has received any requests from any State Governments for release of funds under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) to increase forest cover in their respective States, if so, the details thereof and if not, the reasons therefor; and

(b) the quantum of funds earmarked for each State and the amount of funds released so far for the present financial year?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The proposals are received annually from various States/UTs in terms of the State CAMPA Guidelines approved by the hon'ble Supreme Court of India in their Order dated 10th July 2009 in IA No.2143 in Writ Petition (Civil) No.202/1995 titled T N Godavarman Thirumalpad *Vs.* UOI and Ors.;

(b) In terms of the Supreme Court judgment dated 12th March 2014 in the above Writ Petition, the *Ad-hoc* CAMPA is permitted to release annual amount equal to 10% of the principal amount lying to the credit of each State/Union Territory, out of the interest receivable by it with effect from the financial year 2014-15 onwards. The details of funds released to the State/UT CAMPAs in the current financial year is given in the Statement.

**Statement***The details of funds released to the State/UT CAMPAs*

Sl. No.	State/UT	2015-16	
		Date	Amount (₹ in)
1	2	3	4
1.	Andaman and Nicobar Islands		
2.	Andhra Pradesh	02.07.2015	750,000,000.00
3.	Arunachal Pradesh		
4.	Assam		
5.	Bihar		
6.	Chandigarh	15.06.2015	5,100,000.00
7.	Chhattisgarh		
8.	Dadra and Nagar Haveli		
9.	Daman and Diu		
10.	Delhi		
11.	Goa		
12.	Gujarat		
13.	Haryana		
14.	Himachal Pradesh	22.06.2015	769,800,000.00
15.	Jammu and Kashmir		
16.	Jharkhand		
17.	Karnataka		
18.	Kerala		
19.	Lakshadweep		
20.	Madhya Pradesh		
21.	Maharashtra	22.05.2015	1,550,000,000.00
22.	Manipur		
23.	Meghalaya		
24.	Mizoram		
25.	Nagaland		
26.	Odisha		

1	2	3	4
27.	Puducherry		
28.	Punjab		
29.	Rajasthan		
30.	Sikkim		
31.	Tamil Nadu		
32.	Telangana	16.06.2015	420,000,000.00
33.	Tripura	14.07.2015	55,000,000.00
34.	Uttar Pradesh		
35.	Uttarakhand		
36.	West Bengal		
TOTAL			3,549,900,000.00

#### **Loss of green areas in metros**

1138. SHRI AJAY SANCHETI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of loss of forest area, State-wise, during the last three years;
- (b) what has been the loss of green areas in major metros in the country;
- (c) whether builders and real estate agencies are pressurising Government to part with agricultural land, waste land, mountain land, coastal land and forest land; and
- (d) if so, the strategy chalked by Government to protect such land?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) As per India State of Forest Report-2013, the total forest cover in the country is 697,898 square kilometers which is 21.23% of the total geographical area of the country. There is a net increase of 5871 square kilometers in the forest cover of the country as compared with India State of Forest Report-2011. The detailed list showing increase/decrease in forest cover State/UT-wise is given in the Statement (*See below*).

(b) As per the information provided by the Ministry of Urban Development, the forest cover of metropolitan cities as per Master Plan of the city concerned is given as under: